DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI SURESH GOPI (Nominated): Sir, I also associate myself with the Zero Hour mention made by the hon. Member.

SHRI KAILASH SONI (Madhya Pradesh): Sir, I also associate myself with the Zero Hour mention made by the hon. Member. ... (Interruptions)...

## Need for 25% reservation for the residents of Puducherry in Pondicherry University

SHRI S. SELVAGANABATHY (Puducherry): Mr. Chairman, Sir, Pondicherry University is a Central University established by an Act of Parliament in October, 1985. Our hon. Chairman himself is the Chancellor of the university. ... (Interruptions)...

The Central Universities in India are functioning with the land, water, electricity and other infrastructural facilities of the local Government. Despite utilising the resources, the students of Puducherry are not assured of a share in admissions for all the courses conducted by the Central University. ...(Interruptions)....This is really unfortunate. I feel that the privilege of the native students of Puducherry is being denied. ...(Interruptions)....To be specific, the people of Puducherry have been requesting the Pondicherry University to reserve 25 per cent of the seats exclusively for students of Puducherry for several years. ...(Interruptions)..... The University is conducting 78 courses in various disciplines. ...(Interruptions)..... However, the reservation to the residents of Puducherry is given only for 21 courses and the demand is only to extend the reservation to the remaining 57 courses. ...(Interruptions)..... Denying the reservation to the people of Puducherry is unreasonable. It is not only perplexing but denies natural justice. ...(Interruptions)....

We do not deny its Pan-India character and the right of students of other States in a Central Government establishment. ... (Interruptions).... What we want is only a minimal of reservation of just 25 per cent of seats. ... (Interruptions)....

I am not placing an uncomfortable and unreasonable request. ... (Interruptions).... Nor is it an untenable. ... (Interruptions)....

MR. CHAIRMAN: You cannot read. ...(Interruptions).... Mr. Selvaganabathy, you have to speak. ...(Interruptions).... You cannot read. ...(Interruptions)....

SHRI S. SELVAGANABATHY: Reservation for residents is not a new phenomenon. ...(Interruptions).... In my own state, JIPMER is a Central Government organisation. ...(Interruptions)....

MR. CHAIRMAN: You are a first-timer, I am allowing you; but no reading. ...(Interruptions)....

SHRI S. SELVAGANABATHY: It provides 25 per cent reservation to the locals, and the National Institute of Technology gives not 25 per cent but 50 per cent reservation to the locals. ... (Interruptions)....

MR. CHAIRMAN: Thank you.

SHRI S. SELVAGANABATHY: Let such a reservation be not only for Pondicherry University but for all 54 Central Universities. ... (Interruptions)....

Sir, I would also like to justify the need for my request that Puducherry is not having any State University and the students of Puducherry have to depend only on the Central University. ...(Interruptions).... Hon. Chairman, Sir, as a special case, the Pondicherry University may be permitted to extend 25 per cent reservation in all courses conducted by the University .....(Interruptions)....

MR. CHAIRMAN: Right. ...(Interruptions).... Shri Sambhaji Chhatrapati. ...(Interruptions).... Please try to conclude before time. Make it a practice, at least. You are a new beginner. You have to understand the rules. ...(Interruptions).... Shri Sambhaji Chhatrapati. ...(Interruptions)....

DR. AMAR PATNAIK (Odisha): Sir, I would like to associate myself with the Zero Hour mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.